

Government of India
Ministry of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhavan: New Delhi

Date:- 14-08-2007

O & M Instruction No.- 11/2007

Subject:- Instructions to be followed for notification of SION and DEPB rates for fixation/modification/correction etc..

The Standardized Input Output Norm(SION) and DEPB rates are fixed, modified and corrected etc. by the Norms Committee of the concerned DES Section at H.Qrs in DGFT. The decision of the Norms Committee and DEPB Committee is conveyed by concerned DES Section to the DES-VIII Section for issue of Public Notice/Notification of such SION and DEPB rates.

2. It has been decided with the approval of DG that henceforth the following procedure shall be followed for issue of Public Notice/Notification of SION and DEPB rate(s) as approved by the Norms Committee/DEPB Committee for fixation/modification/ correction etc.:-

- (a) The concerned DES Section at H. Qrs., after approval of SION/DEPB rate(s), as per work assigned to them, shall issue a Public Notice/Notification from their section itself directly, from one single file for each licensing year.
- (b) The respective DES section shall keep a copy of such Public Notice/Notification along with copies of Agenda, written comments of the Technical Authority and Minutes of the Committee, in the file on which decision of Norms Committee has been recorded.
- (c) A copy of the Public Notice along with copies of Agenda, written comments of the Technical Authority, application relating to subject matter and Minutes of the Committee shall be forwarded to the DES-VIII Section, for consolidation and compilation of data. DES-VIII Section shall meticulously maintain a file/record in respect of Public Notices/Notifications issued by DES Division for all future references.

- (d) DES-VIII Section shall forward a weekly summary of such Public Notice(s)/ Notification(s) to O&M Section on every Friday, as for the purpose of preparing a Note for CS and CIM, as usual, on behalf of all DES Sections.

All DES Sections and DEPB Section may please note for immediate compliance of the above instructions.

Sd/-

(K. P. Singh)
Deputy Director General of Foreign Trade
For Director General of Foreign Trade

To

1. All officers/Sections at Headquarters'.
2. All Zonal / Regional Offices

(Issued from F. No. 01/69/591/002/07/O&M)